

manner for targeted and time bound delivery of results. NRLM works towards organising the rural poor, identified through a process of Participatory Identification of Poor (PIP) into institutions of the poor and empowering these institutions who, in turn, support their members in enhancing their income levels through improved and easy access to credit and their entitlements. NRLM has adopted a phased implementation strategy to provide intensive support to the SHGs and their federations such that the Mission reaches out to all rural poor households.

(b) The Ministry organized evaluation studies, including impact assessment through third party independent evaluators. Some of the evaluation/impact assessment studies completed are, (i) Impact Assessment of Pradhan Mantri Gram Sadak Yojana (PMGSY); (ii) Evaluation of Placement Linked Skill Development Special Projects under SGSY and (iii) Evaluation of Training Programmes conducted by State Institutes of Rural Development (SIRDs). Since, NRLM was launched on 3.6.2011, it is too early to conduct any study on the impact assessment of this scheme.

(c) To take corrective measures on findings of various studies, the reports have been sent to all concerned authorities including State/DRDA/Programme Divisions of the Ministry. These findings are also discussed with the concerned authorities by officers during their visit in the States/Districts and also in Project Directors Conference, Review Meetings taken by Minister(RD)/MoS(RD)/Secretary(RD) etc. Moreover, reports of the studies are widely distributed to all concerned Departments/Ministries including Planning Commission etc. The Ministry while launching new schemes/projects, modifying the existing scheme/projects and changing the guidelines of various schemes, takes into account the findings and recommendations of their evaluation studies.

(d) Does not arise.

Proposals from Uttarakhand under CAPART

†3498. SHRI MAHENDRA SINGH MAHRA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the number and nature of proposals received from Uttarakhand through Council for Advancement of People's Action and Rural Technology (CAPART);

(b) whether the Minister is aware that the expectations of people have not fulfilled through CAPART;

(c) whether it is confirmed that corruption has prevailed in CAPART in some States; and

†Original notice of the question was received in Hindi.

(d) if so, the details of action taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) CAPART has received 4 project proposals under Public Cooperation (PC) Scheme from Uttarakhand State during the last three years and the current year.

No project proposal has been sanctioned by CAPART as funding is kept under abeyance since September, 2010 due to restructuring of CAPART, as per the decision of the Executive Committee.

(b) No such feedback has been received in the Ministry.

(c) and (d) Since 2011-12, one case of corruption had been reported from West Bengal State. The case *sub-judice* in CBI Court Kolkata. Disciplinary action had been initiated against the officer and major penalty of dismissal from service imposed on him.

Payment of wages under MGNREGA

3499. SHRI S. THANGAVELU: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Central Government has asked the State Governments to clear all cases of delayed payments under the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) by 31 August, 2014;

(b) whether it has also been decided to show zero tolerance for delays in wage payments; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) to (c) The Ministry, *vide* its circular dated 10.07.2014, has requested the States to identify areas where delays have been occurring and to organise a special drive from 15.07.2014 to 31.08.2014 to verify and clear all such backlog cases of delay in wage payments as recorded in the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) Programme Software-NREGASoft.